## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3306
ANSWERED ON:13.12.2012
IMPACT OF MGNREGS
Dhruvanarayana Shri R. ;Lal Shri Kirodi ;Raghavan Shri M. K.;Rao Shri Sambasiva Rayapati

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether physically handicapped persons are provided employment under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof during each of the last three years and the current year, State-wise;
- (c) whether the Government has conducted any study to assess the negative impact of MGNREGS due to which there is non-availability of labour force in other sectors especially in States like Kerala;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) the details of permanent assets created under the scheme during the said period, State-wise?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a)&(b): Yes, Sir. Physically handicapped persons have also benefitted under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA). The number of disabled beneficiaries during the last three years and the current financial year (2012-13) reported by the states as on 3.12.2012 is given in Annexure I.
- (c)&(d): Research studies conducted to evaluate the impact of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) have established that this wage employment programme, which guarantees at least 100 days of wage employment to rural households on demand, has helped in water and soil conservation, increased cultivable land by enriching waste lands and has led to improved agricultural productivity. The tightening of the labour market post MGNREGA is a positive indicator from the point of view of poverty alleviation and also signals a pressure for technological advances that raise farm productivity in areas of relative labour shortage.
- (e): Apart from enhancing the livelihood security of the rural households, creation of durable assets through the various categories of permissible works, is also an important objective of MGNREGS. The number of works completed under MGNREGA during the last three years and the current FY 2012-13, as reported by the states, is given in Annexure II.